

probe into the verifiable allegations contained in those documents. By and large, the allegations relate to corrupt practices, nepotism etc. relating to the Chairman & Managing Director of Burn Standard Co. Ltd., with a view to gaining pecuniary and other benefits to himself and others at public cost. The Commission is yet to hear in this regard from the C.B.I.

#### Inland Fishery

2924. SHRI B. KRISHNA MOHAN: Will the Minister of AGRICULTURE be pleased to state,

(a) what steps are being taken to encourage inland fishery and aquaculture in different parts of the country; and

(b) what special measures are being taken for fish seeding operations all over the country during the Seventh Five Year Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA):

(a) To encourage inland fishery and aquaculture development in the country 147 Fish Farmers' Development Agencies have been sanctioned. These Agencies have brought about 68,000 hectares of village tanks and ponds under scientific fish farming and trained about 46,000 fish farmers in intensive fish culture. Fish seed farms and hatcheries are also being set up to supply quality fish seed to fish farmers. Steps have also been taken to develop coastal areas for brackish-water fish farming and reservoirs for fish production.

(b) The 7th Five Year Plan proposals are still to be finalised.

#### Promotion of Jlr. Engineers on 1 deputation with I>.w.A.

2925. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that junior engineers of CPWD on deputation with the DDA were promoted as Assistant Engineers by CPWD vide order No. 560 dated the 10th September, 1981 and were retained by the DDA vide letter No. DDA/AGVPISPE-II/4/82/337—42 dated the 11th October, 1982, for the time-bound work of the Asiad Games Village Project;

(b) if so, the names of such junior engineers;

(c) whether it is a fact that the DDA informed CPWD about their retention on the 7th December, 1982 and asking for the letter's concurrence.

(d) if so, the date on which the concurrence was given by CPWD; and

(e) whether it is a fact that the DDA has asked these junior engineers to refund the excess amount of over-payment on account of wrong fixation of their seniority, if so the details thereof;

(f) whether it is also a fact that these junior engineers are being made to suffer on account of delay in giving concurrence by CPWD and the DDA's failure to get the concurrence from their parent department; and

(g) if so, the steps being taken to give benefit to these junior engineers without affecting their seniority?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHD. USMAN ARIF):

(a) to (g) The information is being collected and will be laid on the Table of the Sabha.

#### Absorption of Engineers in D.D.A.

2926. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether a number of engineers who were on deputation with the

Delhi Development Authority have been absorbed permanently in the service of Delhi Development Authority;

(b) if so the names and designation of such engineers who have been absorbed during the last 3 years and the offices to which they belonged;

(c) what is the criterion for absorbing these engineers in DDA; and

(d) what is the policy chalked out by the Delhi Development Authority to absorb other engineers who are at present on deputation with it and by when they will be absorbed and, if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS AND IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) As in the Statement.

(c) In addition to absorbing the 10 Engineers who had come along with their work, the DDA have informed that they resort to absorption generally in public interest.

(d) The DDA propose to continue to follow their present policy in this behalf and each case is to be decided on merits.

#### Statement

*Names of Engineers who have been absorbed in the service of Delhi Development Authority during the last 3 years*

Sl. No.	Name	Present Designation	Post against which absorbed	Name of the Department to which they belong	Remarks
	S/Shri				
1	R.A. Khemani	Chief Engineer	C.E.	C.P.W.D.	Engineers from Sl. No. 5 to 7 and Sl. No. 11 to 17 had come to DDA along-with work.
2	Om Prakash	Director (Works)	E.E.	C.P.W.D.	
3	M. K. Malik	Asst. Engineer (C)	A.E. (C)	Haryana (PWD)	
4	Vijay Kumar	Do.	A.E. (C)	Slum Deptt.	
5	I. R. Thukral	Do	J. E. (C)	C.P.W.D.	
6	B. S. Mathur	Do	J.E. (C)	C.P.W.D.	
7	Gopal Krishan	Do	J.E. (C)	C.P.W.D.	
8	G. R. Jain	Do	A.E. (C)	C.P.W.D.	
9	S. K. Malhotra	Junior Engineer (E)	J.E. (E)	C.P.W.A.E.	
10	S. K. Jain	Junior Engineer (C)	J.E. (C)	C.P.W.D.	
11	Nirmolak Singh	Executive Engineer (C)	A.E. (C)	M.C.D.	
12	I. S. Bhatti	Do	A.E. (C)	M.C.D.	
13	Rajinder Kumar	Junior Engineer (C)	J.E. (C)	M.C.D.	
14	Om Dutt	Asstt. Engineer (C)	J.E. (C)	M.C.D.	
15	Babu Singh Verma	Junior Engineer (C)	J.E. (C)	M.C.D.	
16	Vipin Prakash	Do	J.E. (C)	M.C.D.	
17	Inderjeet Gupta	Do	J.E. (C)	M.C.D.	